**Annexure-1**

**Name of the corporate debtor: Kharikatia Tea & Industries Limited Date of commencement of CIRP:01/12/2021; List of creditors as on: 23/12/2021**

**List of secured financial creditors belonging to any class of creditors**

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | 0 | 0 | 0 | 0 | 0 | 0 | | | | 0 | | | | | |
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